

CONSTITUTION OF VACATION BENCHES OF PATNA HIGH COURT, PATNA
25-05-2015 TO 28-05-2015

1. Hon'ble Mr. Justice Navaniti Prasad Singh **All Urgent Civil Matters, Criminal Matters not assigned to other bench (If such matters inadequate, other criminal matters also)**
(Civil & Criminal Application Motion)
2. Hon'ble Mr. Justice Kishore K. Mandal **Bail Applications under Section 438 Cr. P. C.**
3. Hon'ble Justice Smt. Anjana Prakash **Bail Applications under Section 438 Cr. P. C.**
4. Hon'ble Mr. Justice Birendra Prasad Verma **Bail Applications under Section 439 Cr. P. C.**
5. Hon'ble Justice Smt. Anjana Mishra **Bail Applications under Section 439 Cr. P. C.**

Patna High Court

22nd May, 2015

By order of Hon'ble The Chief Justice

**Sd/- Prem Ranjan Mishra
Joint Registrar (List)**